NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.62/BB/ 2017	-	For compli-ance	Rule-6 of IB	Karakkattu Agencies Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Sangeetha. M.S 8123246442	Operational Creditor	Bowerk

ORDER

Counsel for Petitioner is present. Counsel for Respondent is absent. Objections are not filed. List it on 20/10/2017.

Member (T)

Member (J)